



THE HIGH COURT OF KERALA

Ernakulam-682031
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Dated – 15-04-2020

PROCEEDINGS

Judiciary – General Transfers, 2020 in respect of Sub Judges / Chief Judicial Magistrates
– Orders issued.

ORDER No. B1(A)- 76258/2019 (2)

As part of the General Transfers, 2020 in respect of the Sub Judge / Chief Judicial Magistrates, the following orders are issued. The officers at **Column II** are posted as shown against their names in **Column III**. They will hand over the charge of their offices to the officers in **Column IV** and take charge in their respective stations from the officers shown in **Column V**.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Sri.Sathishkumar A.G. , Chief Judicial Magistrate, Kozhikode	Chief Judicial Magistrate, Palakkad	Judicial Magistrate of the First Class-III Kozhikode	Judicial Magistrate of the First Class-II Palakkad
2	Smt.Saleena V.G.Nair , Secretary, District Legal Services Authority, Ernakulam	Sub Judge, Alappuzha(on repatriation from the present post)	Additional Sub Judge-II, Ernakulam	Sub Judge, Cherthala
3	Sri.Anil T.P. , Chief Judicial Magistrate, Palakkad	Chief Judicial Magistrate, Kozhikode	Judicial Magistrate of the First Class-II Palakkad	Judicial Magistrate of the First Class-III Kozhikode
4	Sri.Satheeshkumar V. , Deputy Registrar, Kerala Lok Ayuktha, Thiruvananthapuram	Sub Judge, Thiruvalla(on repatriation from the present post)	On receipt of Government Order	Sub Judge, Pathanamthitta

I	II	III	IV	V
5	Sri.Thushar M., Secretary, District Legal Services Authority, Palakkad	Sub Judge, Neyyattinkara. (on repatriation from the present post) (w.e.f 01.06.2020)	Principal Sub Judge Palakkad	Additional Sub Judge-II, Thiruvananthapuram
6	Sri.Shibu M.P., Principal Sub Judge, Ernakulam	Principal Sub Judge, Thiruvananthapuram	Additional Sub Judge-II, Ernakulam	Additional Sub Judge-II, Thiruvananthapuram
7	Sri.Pradeep K.P., Sub Judge, Thiruvalla	Additional Sub Judge-I, Thiruvananthapura m	Sub Judge, Pathanamthitta	Additional Sub Judge-II, Thiruvananthapuram
8	Sri.Suresh T.K., Principal Sub Judge, Thiruvananthapuram	Principal Sub Judge, Ernakulam	Additional Sub Judge-II, Thiruvananthapuram	Additional Sub Judge-II, Ernakulam
9	Sri.Mahesh G., Additional Chief Judicial Magistrate, Ernakulam	Sub Judge, Kannur (w.e.f 01.06.2020)	Addl.Chief Judicial Magistrate(Economi c Offences) Ernakulam	Principal Sub Judge, Thalassery
10	Sri.Anilkumar S.K., Sub Judge, Alappuzha	Secretary, District Legal Services Authority, Ernakulam (on repatriation from the present post)	Sub Judge, Cherthala	Additional Sub Judge-II, Ernakulam
11	Smt. Bindu Sudhakaran, Sub Judge, Kannur	Additional Sub Judge-II, Thrissur (w.e.f 01.06.2020)	Principal Sub Judge, Thalassery	Additional Sub Judge-I, Thrissur
12	Sri.Muhammed Raees M., Sub Judge, Neyyattinkara	Additional Chief Judicial Magistrate, Ernakulam (w.e.f 01.06.2020)	Additional Sub Judge-II, Thiruvananthapuram	Addl.Chief Judicial Magistrate(Economic Offences) Ernakulam
13	Smt.Kavitha Gangadharan, Addl.Sub Judge-I, Thiruvananthapuram	Additional Chief Judicial Magistrate, Thalassery.	Additional Sub Judge-II, Thiruvananthapuram	Chief Judicial Magistrate, Thalassery

The officers at Sl.No.1 and 3 are eligible for for Special Pay for extra administrative work @ Rs.2500/- per month in their new post.and

The Officers at Sl.No 2,4,5,6,8,9,10,12 & 13 are eligible for Special Pay for extra administrative work @ Rs.1875/- per month in their new post.

All Officers are eligible for joining time and Transfer Grant.

The handing over of charge includes the handing over of such additional charge being held by the officers concerned. The officers at Column No.IV will take such full additional charge and continue to hold the same, until further orders.

If any officer mentioned in Column Nos IV & V happens to be absent on the date of his taking/handing over charge, the officer at Column No.II may take/hand over charge from/to the officer who has been placed in additional charge of such officer, or the vacation officer, as the case may be.

All officers transferred by this Order, except officers at Sl Nos. 5, 9,11 & 12 are directed to take charge on the reopening of courts after summer vacation. Officers at Sl Nos 5,9,11 & 12 shall take charge of new office w.e.f 01.06.2020

(By Order),

P.G.Ajithkumar

Registrar(Subordinate Judiciary)

To

The Principal Accountant General (A&E) Kerala, Thiruvananthapuram(13 copies)
The Principal Accountant General (G & SSA), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
All the Principal District Judges(**by e-Mail Only**).
The Director, Kerala Judicial Academy(**by e-Mail only**).
The Chief Judicial Magistrates of Thiruvananthapuram, Ernakulam,
Thrissur, Palakkad, Kozhikode & Thalassery (**by e-Mail only**)
The Private Secretary to the Chief Justice, High Court.
The Confidential Assistants to the Registrar General &
Registrar (Subordinate Judiciary), High Court.
The Joint Registrar, B-Section, High Court
The B1(B), B1(C), B2(A), B3(A), B4(A), B5(A), B5(B), E1, I-1 seats &
e-Courts Cell, High Court
The IT- Section, High Court (for uploading in the official website of High Court).
The Administrative Records Section, High Court (2 copies)
The file/stock file

Copy submitted to :

The Honourable Judges.

*** The Officers and the Courts concerned can download the Order from the Official Website of the High Court(www.highcourtofkerala.nic.in).**